

manganese ore on barter basis are under examination and no final decision has been taken so far.

(b) Does not arise.

Silica Mines in Wetore (Maharashtra)

*1527. **Shri Asar:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Silica mines of Wetore in Ratnagiri District (Maharashtra) have closed and nearly 300 to 400 labourers are unemployed for the last three months and are in a very difficult condition;

(b) if so, whether Government have made any inquiry why lease owner stopped the mining work of Silica;

(c) if so, the result thereof; and

(d) the action taken by Government to start mining work?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (d). One mine named the Vetora Silica employing 100 workers was stopped by the Mines Inspectorate following a fatal accident and bad working conditions. Most of these workmen are reported to have already alternatively employed by the lease owner. No complaints about unemployment have been received.

It is understood that the owner intends working the mine after rectifying the defects pointed out by the Mines Inspectorate.

Textile Designs

*1529. **Shri Muhammed Elias:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are taking help from the Ford Foundation to develop our textile designs; and

(b) if so, how they are helping?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Ford Foundation have provided a grant for the employment of foreign experts for the development of small

scale industries, including handicrafts. Accordingly, a foreign expert has been appointed in the All India Handicrafts Board, out of this grant, for developing textile designs etc.

Foundry Forge Plant at Ranchi

*1536. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Foundry Forge Plant at Ranchi is proposed to be expanded in collaboration with Messrs Technoexport of Czechoslovakia;

(b) if so, whether agreements have been reached with that agency; and

(c) what are the main terms of the agreements?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House, [See Appendix V, annexure No. 44].

Government Quarters in Minto Road Area

{ **Shri S. M. Banerjee:**
*1538. { **Shri Amjad Ali:**
 { **Shri Mahagonkar:**
 { **Shri Vajpayee:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that many Government employees who are occupying quarters in Minto Road Area, New Delhi have been served with eviction notices;

(b) whether they are being evicted to create space for the construction of a Janta Hotel;

(c) whether these employees have requested Government to allow them to stay in these quarters till the examinations of their children are over;

(d) if so, the reaction of Government;

(e) whether this was the only land available for the construction of a Janta Hotel; and

(f) whether Government propose to bear the extra expenditure involved

in shifting as the employees are to shift in the interest of the Government?

The Minister of Works, Housing and Supply (Dr. B. Gopala Reddi): (a) and (b). No, Sir. 24 quarters are required to be vacated for clearance of the site for construction of Janata Hotel. The occupants have been or are being allotted alternative accommodation.

(c) and (d). Requests to this effect were received only from three officers. These have been accepted.

(e) The site is most suitable for construction of the Hotel because of its central location between Old and New Delhi.

(f) No, Sir.

Deportation of Indian Doctors from China

*1539. { Shri P. G. Deb:
Shri Sampath:
Shri Arjun Singh
Bhadauria:
Dr Vijaya Ananda:

Will the Prime Minister be pleased to state:

(a) whether two eminent Indian doctors living in China have been forced to leave that country;

(b) if so, the details of the same;

(c) whether any protest has been lodged with the Government of China in this regard; and

(d) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (d). According to our information, of the two Doctors, one who worked in Peking is about to leave China and we have seen a press report that the second had recently left for Hongkong. The first is leaving China at his own wishes and with the concurrence of the Chinese Government. Our Embassy in Peking has been discussing and has settled the *modus vivendi* of his departure.

Employment during the Third Five Year Plan

*1540. { Shri Braj Raj Singh:
Shri D. C. Sharma:

Will the Minister of Planning be pleased to state:

(a) whether Government have considered the impact of provisional census figures now available on Third Five Year Plan;

(b) whether Government have also considered the fact that during the Third Five Year Plan period there will now be nearabout 18 million new entrants to the labour force who shall require jobs in the country and along with some 7 million backlog of labour force from the Second Five Year Plan, jobs will have to be provided for nearabout 25 million labour force to give full employment;

(c) whether reappraisal of the Draft Third Five Year Plan is taking place in view of the alarming situation created by the unprecedented rise in population; and

(d) if so, the details thereof and the direction in which the proposed reappraisal will take place?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) to (d). The impact of 1961 provisional census figures on the Third Five Year Plan is under consideration and would be taken into account while preparing the Report on the Third Five Year Plan.

Citizenship Rights to Goans in India

*1541. Shri Keshava: Will the Prime Minister be pleased to state:

(a) whether Government have considered the request on behalf of the Goans residing in India for the grant of citizenship rights;

(b) if so, whether Government propose to bring about measures for amending the necessary Acts in this regard; and